

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3851
ANSWERED ON:13.12.2002
SECURITIES SCAM
DR. KIRIT SOMAIYA;RAMPAL SINGH

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether RBI and NABARD have received any CID report on Home Trade Scam;
- (b) if so, the findings of the report;
- (c) the total amount involved in the scam;
- (d) the other agencies found involved in the scam and the details of violations made by them; and
- (e) the further action plan prepared by the Government to punish the guilty persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) have reported that they have not received any report from CID on Home Trade Scam.
- (b) Does not arise in view of above.
- (c) During the course of inspection conducted by NABARD, it was observed that three District Central Co operative Banks had suffered losses to the tune of Rs.205.06 crores.
- (d) Besides M/s. Home Trade Ltd., the other brokers involved were M/s. Indermani Merchants (P) Ltd., M/s Syndicate Management Services Ltd., M/s. Giltedge Management Services Ltd. and M/s. Century Dealers (P) Ltd. The details of violations made by these firms related mainly to non-delivery of scrips despite receiving amount.
- (e) Police investigations are in progress.